

(e) Several meetings have been held with officers like District Forest Officer, Conservator of Forest, Chief wild life warden. Nodal officer, Secretary (Forest), Chief Secretary of concerned States and Regional and Head Quarter officers of Ministry of Environment and Forest etc.

Reconstruction of Delhi-Jaipur NH

□2070. SHRI RAJ MOHINDER SINGH MAJITHA:

SHRI SHIVANAND TIWARI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that reconstruction of Delhi-Jaipur National Highway was carried out by a joint venture of Government and private sector;

(b) if so, the total amount finally incurred on this project and the extent to which it exceeded or was less than the construction cost estimated initially;

(c) whether toll tax is being collected from the road-users on the above mentioned highway; and

(d) if so, the rates of toll-tax being collected from private vehicles and commercial vehicles in June, 2009?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) and (b) No sir. However, the work for widening to 6-lane has commenced under Public Private Partnership (PPP) mode in Gurgaon - Kotputli - Jaipur section of NH-8 from April, 2009. The expenditure of construction shall be borne by the Concessionaire.

(c) and (d) Yes Sir. The rates of toll being collected in June, 2009 for various categories of vehicles at all the plazas of Delhi - Jaipur section are given in the statement.

Statement

Details regarding toll collection at different toll tax collection centres (Plaza)

Sl.No.	Toll Tax Collection Centres (Plaza)	Toll being charged from different Category of Vehicles as in June, 2009 (Amount in Rupees)			
		Car/Jeep/Van	Light Commercial	Bus / Truck Vehicles	Multi Axle Vehicle (>2 Axle) [Heavy Commercial Vehicles/Earth Moving Equipment]
1	2	3	4	5	6
1	Delhi-Haryana Border	18	26	54	54
2	Khedkidola	11	22	45	45

□ Original notice of the question was received in Hindi.

1	2	3	4	5	6
3	Shajhanpur	79	138	275	442
4	Manoharpur	38	66	132	212
5	Daulatpura/ Jaipur Bypass	32	56	111	178

New MLA for private participants in NHDP

2071. SHRI B.K. HARIPRASAD: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has announced a slew of measures to ease financing constraints faced by private sector participants in National Highways Development Projects (NHDP) bids by introducing a new Model Concession Agreement (MCA);

(b) if so, to offer a level playing field for small bidders, whether the new Model Concession Agreement (MCA) contains bidder-friendly provisions like cost escalation incentive and raising of viability gap funding etc.; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) to (c) The measures taken by the Government to ease financial constraints faced by the private sector participants in National Highways Development Project (NHDP), bids include making available the entire 40% of viability Gap Finding (VGF) during the construction period itself without entailing an amendment in Model Concession Agreement (MCA) for the projects approved during 2008 as well as those which will be approved in 2009 and restructuring of projects with a view to improve viability. The Total Project Cost (TPC) of projects in respect of which feasibility reports were prepared in 2006 and 2007 was also increased by 20% and 10% respectively, to bring the TPC to the current level. However, there are no provisions for any cost escalation incentive in the MCA. The Government has also allowed the Indian Infrastructure Financing Company Ltd. (IIFCL) to raise tax-free bonds for infrastructure projects. IIFCL has already raised 10,000 crore in 2008-09. IIFCL provides refinance up to 60% of the loans provided by Banks to infrastructure projects in the roads and port sectors at an interest rate of 7.85% p.a.

Construction of both sides of highways

2072. SHRI RAGHUNANDAN SHARMA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government is aware that a large number of buildings are being constructed on both sides of highways that are near to cities;

(b) whether Government is also aware that bypasses have to be constructed in those cities at the cost of crores of rupees;

(c) whether Government is also aware that a large number of buildings are erected even near these bypass routes; and

Original notice of the question was received in Hindi.